

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/403/2023, IA (IBC)/414/2023 in Company Petition IB/220/2022
NAME OF THE COMPANY	NCC Infrastructure Holdings Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	NCC Infrastructure Holdings Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/403/2023 and IA (IBC)/414/2023

Present: Ld. Counsel Ms. Rithika Reddy for the Applicant.

Ld. Counsel Mr. Kailash Nath for the Respondent.

At the request of the Ld. Counsel for the Respondent, matter is adjourned on the plea that settlement talks are going on and the matter is likely to be settled by the next date of hearing. **Matter is adjourned to 27.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)